

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 628/MP/2020

- Subject** : Petition under Section 79(1)(c), Section 79(1)(f) and Section 79(1)(k) of the Electricity Act, 2003 seeking directions from this Commission to Power Grid Corporation of India Limited to extend the Long-Term Access start date and extend the deadline for completion of the dedicated transmission line and pooling sub-station.
- Date of Hearing** : 9.3.2022
- Coram** : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Azure Power India Private Limited and 3 Ors.
(Azure Power)
- Respondents** : Power Grid Corporation of India Limited (PGCIL)
& Ors.
- Parties Present** : Shri Buddy Ranganadhan, Advocate, Azure Power
Shri Shashwat Kumar, Advocate, Azure Power
Shri Rahul Chouhan, Advocate, Azure Power
Shri Amitanshu Saxena, Advocate, Azure Power
Ms. Suparna Srivastava, Advocate, PGCIL
Ms. Soumya Singh, Advocate, PGCIL
Shri Tushar Mathur, Advocate, PGCIL
Shri Hemant Singh, Advocate, BKTL
Shri V.C Shekar, PGCIL
Shri V. Srinivas, CTUIL
Shri Kailash Bhanbhani, CTUIL
Shri Yatin Sharma, CTUIL
Shri Swapnil Verma, CTUIL
Shri Siddharth Sharma, CTUIL
Shri Rajneet Singh Rajput, CTUIL

Record of Proceedings

Case was called out for virtual hearing.



2. The learned counsel appearing on behalf of Bikaner Khetri Transmission Limited (BKTL), Respondent No. 5 submitted that it has been recently impleaded as respondent in the matter and accordingly sought two weeks' time to file its reply in the matter. The Commission acceded to the request of BKTL and directed BKTL and the other respondents to file their reply on affidavit by 25.3.2022 and the Petitioner to file its rejoinder, if any, by 10.4.2022.

3. Due to paucity of time, the Commission adjourned the matter.

4. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

sd/-

(V. Sreenivas)
Joint Chief (Law)

